

[*Translation*]

Advocates Welfare Fund Scheme in Maharashtra

86. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Advocated Welfare Fund Scheme is in operation in Maharashtra;

(b) if so, the details thereof;

(c) the details of the assistance being provided to the advocates under the said scheme and the purpose thereof; and

(d) the number of advocates provided such facilities since the adoption of the scheme?

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (SHRI SUBRAMANIAM SWAMY): (a) Yes, Sir.

(b) to (d). Information is being collected and will be laid on the Table of the House.

Performance of Regional Rural Banks in Maharashtra

87. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of FINANCE be pleased to state:

(a) the total number of branches of the regional rural banks in Maharashtra and the number of employees and officers working therein, district-wise;

(b) the total expenditure being incurred yearly on these banks;

(c) the details of the achievements of these banks during the last one year; and

(d) the steps being taken by the Government to strengthen the rural economy in the State through these banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) The National Bank for Agriculture and Rural Development (NABARD) has reported that there are 589 branches of Regional Rural Banks functioning in Maharashtra as on March, 1990. While the district-wise details of number of employees and officers of RRBs working in Maharashtra is not available the Bank wise position as under:-